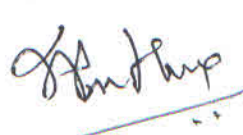


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 11/2010	TP 19/16	Hearing	397/ 398	Mr. C. Kanakasabapathy & Anr. Vs Jet Fastners Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	S. PARISUTHAM 98406 00026	Representing the Counsel for Petitioner, M/s D. Ramesh Rai D. Sairam Kumar Counsel for the Respondents 1, 3, 4 & 5	
2.	Rajasekhar VK 95001 53344		Rajasekhar

Proxy counsel for petitioner is present. Counsel for respondents 1,3,4 and 5 is also present. I.A. No.52/2017 is taken up today. Counsel for Respondents 1,3,4 and 5 reported no objection for impleading the legal heirs of the deceased first petitioner by name Kanakasabapathi.

For consideration list it on 26.07.2017.


MEMBER (J)


MEMBER (T)